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WEEKLY STATEMENT FOR DISPATCH OF ORDERS EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 08 03 2021 To 12 03 2021			
			
1.10	00:00:2021 10 12:03:2	.021	
APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
	FINAL ORDER		
E/52910/2018	FO/51064/2021	04.03.2021	08.03.2021
E/50617/2019	FO/51090/2021	09.03.2021	11.03.2021
E/50616/2019	FO/51091/2021	09.03.2021	11.03.2021
E/50096/2019	FO/51092/2021	09.03.2021	11.03.2021
	FO/51120/2021	11.03.2021	12.03.2021
E/50946/2019	FO/51121/2021	11.03.2021	12.03.2021
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			Deputy Registrar
			Excise Branch-DB
	E/52910/2018 E/50617/2019 E/50616/2019	EXCISE APPEAL BRANCH CESTAT, NEW DELHI-11000 FROM 08.03.2021 To 12.03.2 APPEAL NO. ORDER NO. FINAL ORDER E/52910/2018 FO/51064/2021 E/50616/2019 FO/51090/2021 E/50096/2019 FO/51092/2021 E/51002/2019 FO/51120/2021	EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 08.03.2021 To 12.03.2021 APPEAL NO. ORDER NO. DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS E/52910/2018 FO/51064/2021 04.03.2021 E/50617/2019 FO/51090/2021 09.03.2021 E/50096/2019 FO/51092/2021 09.03.2021 E/50096/2019 FO/51092/2021 09.03.2021 E/51002/2019 FO/51120/2021 11.03.2021

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by :Amit(LDC)